

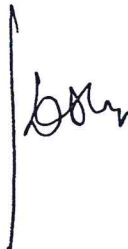
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/604/(IB)/2018
NAME OF THE PETITIONER(S) : BMD PRIVATE LIMITED
NAME OF THE RESPONDENT(S) : SVL LIMITED
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Mr. Isaac Mohanlal, Sr Adv	} For Petitioner	
2.	Mr. Lokesh Bhole, Adv		
3.	Mr. Joydeep Nath, Adv		
4.	Mr. Y.P. Thakur, AR		

5.	P.H. Arvindh Pandian Sr. Adv. Vishnu Mohan, Adv.	} Counsel for Respondent	
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ORDER

Counsel representing both parties are present. Heard submissions. Both the counsel prayed for time to file written submissions. At request, time is enlarged.

Put up on 07.08.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)